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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Anukrit Gupta, Mr. Dev Singh, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendant

Through: Mr. Susmit Pushkar, Mr. Gaurav Sharma, Ms. Roshni Srivastava, Mr. Anchit Oswal, Advs. for D-1.

CORAM:
JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

O R D E R

% 21.04.2026

Matter is taken up through physical hearing as well as video conferencing.

Matter be placed before Hon'ble Court for further directions on 23.04.2026, date already fixed.

KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)

APRIL 21, 2026/SM

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